

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 23 of 2026**

**IN THE MATTER OF:**

**News Item Titled "Sewage Gaps: Disasters Lie In Wait & Water" Appearing In Times of  
India Newspaper Dated 02.01.2026**

**MEMO OF PARTIES (As per order dated 17.01.2026)**

**News Item Titled "Sewage Gaps: Disasters Lie In Wait & Water" Appearing In Times of  
India Newspaper Dated 02.01.2026**

**VERSUS**

1. Member Secretary, Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032  
Email: [mccb.cpcb@nic.in](mailto:mccb.cpcb@nic.in) RESPONDENT No.1
2. Integrated Regional Office, Bhopal, MoEF&CC  
E-5, Kendriya Paryavaran Bhawan, E-5 Arera Colony,  
Link Road-3, Ravishankar Nagar, Bhopal – 462016  
Email: [rowz.bpl-mef@nic.in](mailto:rowz.bpl-mef@nic.in) RESPONDENT No.2
3. Madhya Pradesh Pollution Control Board,  
E-5, Main Rd No. 3, Ekant Park, Arera Colony,  
Bhopal, Madhya Pradesh – 462016  
E-mail: [ms-mppcb@mp.gov.in](mailto:ms-mppcb@mp.gov.in) RESPONDENT No.3
4. District Magistrate (Collector), Bhopal,  
Collectorate, A-Block, Old Secretariat,  
Bhopal, Madhya Pradesh 462001  
Email: [commbho@nic.in](mailto:commbho@nic.in) RESPONDENT No.4